

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2762  
ANSWERED ON:15.03.2010  
STRENGTHENING OF COUNTER-TERRORISM MEASURES  
Gandhi Shri Feroze Varun;Naik Dr. Sanjeev Ganesh;Sule Supriya

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government proposes to take steps to strengthen counter-terrorism/insurgency measures,including joint operation with helicopter forces;
- (b) if so, the details thereof;
- (c) the details of suitable weapons/systems to be procured for the same;
- (d) the details of anti-insurgency weapons developed by DRDO in this regard;
- (e) whether the Government proposes to create a special force for counter insurgency operations and to effectively tackle terrorists in urban warfare scenario;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (g): Adequate counter insurgency/counter terrorism measures are in place to keep security situation under control. Measures taken include augmenting the Central Para-Military Forces; amendment of the CISF Act to enable deployment of CISF;strengthening and re-organizing of Multi-Agency Centre for collation and sharing of intelligence with other intelligence and security agencies; tighter immigration control and effective border management through border fencing, flood lighting, deployment of surveillance equipment and coastal security. The Unlawful Activities (Prevention) Act, 1967 was amended and notified in 2008 to strengthen the punitive measures to combat terrorism. A National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences. NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai have been established. Operations are based upon threats perceptions. Anti-insurgency weapons developed by DRDO include weapons used by commandos, survival kits, fire-retardant material/equipment etc.